

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/19/2017  
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. Howarth Keenan	Counsel for Respondents	Khaz
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2	J. Sivanandaraaj for M/s. V. Sankarnarayanan	Counsel for Petitioner	
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**ORDER**

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for time. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)